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RAJYA SABHA

Wednesday, the 19th March, 1975/the 28 Phalguna, 1896 (Saka)

The House met at eleven of the clock, Mr. Chairman in the Chair.

ORAL ANSWERS TO OUESTIONS

Conversion of residential flat into commercial flat in South Moti Bogh, New Delhi

*587. SHRI SASANKASEKHAR SANYAL :† SHRI SUHRID MULLICK CHOUDHURY :

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether it is a fact that Government have converted residential flat No. 8 in South Moti Bagh, New Delhi into a commercial flat and have given it to some society for the purpose of running a coaching institute; and
 - (b) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUS-ING (SHRI DALBIR SINGH): (a) and (b) On receipt of a request from the Moti Bagh Mutual Aid Educational Society, flat No. 8, site 1, South Moti Bagh (Nanakpur) was allotted to the Society in March, 1962 for running a nursery school for children of the locality and conducting other educational activities.

SHRI SASANKASEKHAR SANYAL: There are many Government colonies in which the residents feel difficulty because they have to go a long way either for school or for doing shopping. So, is it possible for the Government to consider

the feasibility of introducing such conversions in other Government colonies, as has been done in Ramakrishnapuram also?

SHRI K. RAGHU RAMAIAH: As you know, this comes under the category of non-entitled persons. But certainly, educational purpose is something which we all wish to serve and as and when applications are received, we shall consider them on merit.

SHRI SUHRID MULLICK CHOU-The students, especially the DHURY: girls, of various Government colonies are experiencing great inconvenience in the absence of proper commercial institutes. The municipal shops are too small. poor students have to go to distant places thus putting them to a lot of mental and financial hardships. In private colonies, such types of coaching and commercial institutions are located in the residential premises to provide more space and a calm and quite atmosphere. May I ask the Government whether they have received any representation from the students of Moti Bagh for provision of commercial flats in their colony for shorthand and typing institutions?

SHRI DALBIR SINGH: We are not aware of it.

Willingdon Hospital Nursing Home

*588. SHRI IBRAHIM KALANIYA: SHRI KHURSHED ALAM KHAN:

> SHRI YOGENDRA MAK-WANA:

SHRI JAGAN NATH BHARDWAJ:

Will the Minister of HEALTH AND FAMILY PLANNING be pleased to state:

school or for doing shopping. So, is it (a) whether it is a fact that the number possible for the Government to consider of rooms available in the Nursing Home of

[†]The question was actually asked on the floor of the House by Shri Sasankasekhar Sanyal.

[‡]The question was actually asked on the floor of the House by Shri Khurshed Alam Khan.

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the Willingdon Hospital, New Delhi, is inadequate;

- (b) whether it is a fact that the entitled persons have to wait for long time for admission in Nursing Home;
- (c) what is the number of persons entitled and the rooms available; and
- (d) what steps Government have taken or proposed to take to provide more bed capacity to meet the requirements?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (SHRI A. K. M. ISHAQUE): (a) There is need for further expansion.

- (b) This does happen from time to time.
- (c) All Central Government Servants holding C.G.H.S. cards, who are in receipt of basic pay of Rs. 750 p.m. and above are entitled for admission in the Nursing Home. All Members of Parliament are also entitled. The number of Central Government employees who are entitled for Nursing Home facilities in Willingdon Hospital is about 15,000. In all 61 beds are available in the Nursing Home.
- (d) A sum of Rs. 14.00 lakhs has been included in the Fifth Five Year Plan for 75 additional beds for the Nursing Home at Willingdon Hospital. This work will be taken up when funds are sanctioned.

SHRI KHURSHED ALAM KHAN: There are a large number of people who are entitled to admission into the Nursing Home and there is only one Nursing Home attached to the Willingdon Hospital, New Delhi. And the patients have to suffer on this account and sometimes they have to wait for a long time. It is a regular feature. May I therefore know from the hon. Minister whether there is

any proposal under consideration to expand the existing capacity in the Willingdon Hospital and also whether there are any plans to construct such a Nursing Home in the Safdarjung Hospital also?

SHRI A. K. M. ISHAQUE: i told the House that a sum of Rs. 14 lakes bas been allotted for expansion. The moment sanction comes . . .

MR. CHAIRMAN: He wants to know whether you are going to have one more Nursing Home there.

SHRI A. K. M ISAAQUE: This sum of Rs. 14 lakhs is the amount that is allotted in the Fifth Five Year Plan for the work.

SHRI KHURSHED ALAM KHAN: Sir. it is very rarely that any project is held up these days for want of money; it is the want of intention. Anyway, it appears that the medical facilities are not well balanced in urban Delhi. Particularly Shahiahanabad, my favourite locality, is most inadequately and inefficiently served as the hospitals located in this area are always overcrowded. The number of doctors and nurses is always most inadequate and non-availability of medicines is a regular feature.

MR. CHAIRMAN: It is outside the scope of the question.

SHRI KHURSHED ALAM KHAN: May I know, therefore, from the hon'ble Minister, if there are any plans to expand the Nursing Home attached to the Pandit Pant Medical Hospital where there are only 38 beds and it serves a population of over half a million in the vicinity of Shahjahanabad?

SHRI A. K. M. ISHAQUE: I do not claim that the facilities available at the moment are adequate. The moment-funds are available we are also very much willing to expand it.

SHRI M. KADERSHAH: Mr. Chairman. Sir. the Willingdon Hospital is the only major hospital which caters to the needs of the Central West Delhi general public as well as of the government officials. But the existing facilities are inadequate there May I know from the hon'ble Minister what is the ratio of doctors and patients on an average in the Willingdon Hospital and what is the total number of beds, department-wise which are provided for? Further, is it a fact that only 26 beds are available to government servants and the general public in the general wards. Almost all the maternity and gynecology cases are referred to by the Willingdon Hospital to some other hospitals outside in the city. May I ask the hon'ble Minister what sort of measure he proposes to take to ease the situation in hospitals?

SHRI A. K. M. ISHAQUE: Sir, the number of beds available in the Willingdon Hospital is 536 in the general wards. There are 115 emergency beds. There are 14 special ward beds, and there are four beds for nurses. In the Nursing Home we have got 47 Nursing Home beds and 14 Nursing Home maternity beds. I do not have with me the figure of doctors and other nurses available at the hospital. I require notice.

SHRI SASANKASEKHAR SANYAL: Mr. Chairman, I had the good fortune of being in the Willingdon Nursing Home for 34 days last year. At that time the junior doctors were on strike. I found plenty of team work all over the hospital and the doctors who were in charge did veoman service.

DR. RAMKRIPAL SINHA: There must be something very intersting there because the old man coming from the hospital is feeling very young.

SHRI SASANKASEKHAR SANYAL: Yes. But after that I hope my young friend will go and become old. So, I do

not know what happened after that. The staff was disbanded. One senior physician was transferred to the President's Estate. The Superintendent has been divested of his authority. And all these things have happened. But the present team is also very good. But I do not know whether my friend will be in a position to admit that the bureaucratic pressure is so, much that even non-entitled persons are given accommodation in the old Nursing Home where ordinarily Members of Parliament were accommodated. Now the Members of Parliament are ordinarily relegated to the new Nursing Home where accommodation is inadequate. May I know why this thing has been done? Is it due to bureaucratic pressure? My friend who is a hefty young man will be able to withstand the pressure, I hope.

SHRI A. K. M. ISHAQUE: I am thankful to the hon'ble Member for the certificate he has given to the staff of the Willingdon Hospital. I wish my staff in the hospital can stand up to his praise. Now, Sir, there is no such distinction about accommodating Members of Parliament in the Old Nursing Home . . .

SHRI SASANKASEKHAR SANYAL: Does he know that Niren was put in a pigeon cot? My young wife was put in a pigeon cot.

AN HON. MEMBER: Young wife?

SHRI SASANKASEKHAR SANYAL: Yes, a young man's wife must be a young wife.

SHRI A. K. M. ISHAQUE: Though there is no such strict rule, it almost always happens that Members of Parliament are accommodated in the old part of the Nursing Home. But occasions arise when it is not possible, even though there is the best of intentions, to accommodate Members of Parliament in the old part. But as the suggestion has been made, we will look into it.

SHRI KRISHAN KANT: May I know from the hon. Minister who is at present the cardiac expert in the Willingdon Hospital and what are his qualifications?

Well, at SHRI A. K. M. ISHAQUE: the moment, I do not have the name with me . . .

SHRI KRISHAN KANT : There is none.

SHRI A. K. M. ISHAQUE: It is not that there is none . . .

SHRI KRISHAN KANT: I know it.

SHRI A. K. M. ISHAQUE: . . . but the one who was very popular with Members of Parliament and also others has been transferred.

SHRI KRISHAN KANT: I have asked if there is a cardiac expert in the Willingdon Hospital and, if so, what his qualifications are. If there is none, you should take them to task.

SHRI SASANKASEKHAR SANYAL: Krishan Kant is right because Mr. I know it. I frequently go there.

SHRI I. T. SINGH: I would like to know how many nursing homes are there in different parts of the country . . .

SHRI KRISHAN KANT: I want to know who is the cardiac expert. give me the cardiac doctor. You should not try to mix it up.

SHRI A. K. M. ISHAQUE: Sir, if I go back to his question again, the name is Dr. P. G. Nigam.

SHRI KRISHAN KANT: He is not a cardiac expert. He is a cardiologist, I think the hon. Minister must have difference.

SHRI I. T. SINGH: Sir, I will repeat my question. How many nursing homes are there in the different parts of the country run by the Government.

SHRI A. K. M. ISHAQUE: It not arise out of this question.

SHRI SASANKASEKHAR SANYAL: Sir, you are well versed in Sanskrit. He has mentioned Nigam. You know Sanskrit sloka:

> "Dugame nigame chaiva, Kachinta morone rone."

MR. CHAIRMAN: Next question.

Student unrest in the country

*589. SHRI MAQSOOD ALI KHAN:† SHRI QASIM ALI ABID: SHRIMATI SUMITRA G. KUL-KARNI:

> KHURSHED SHRI ALAM KHAN:

Will the Minister of EDUCATION SOCIAL WELFARE AND CULTURE be pleased to state:

- (a) whether it is a fact that of late the student unrest and indiscipline has disrupted the normal functioning of a number of Universities in the country;
- (b) if so, what steps are being taken to mitigate student unrest and indiscipline in general and in universities in particular;
- (c) what measures are proposed to be taken to restore normal functioning and necessary discipline in Central Universities?

MINISTER OF EDUCATION. THE WELFARE AND CULTURE (PROF. S. NURUL HASAN): (a) to (c) A statement is laid on the Table of the Sabha.

[†]The question was actually asked on the floor of the House by Shri Maqsood Ali Khan.